

श्री सत्यनारायण जटिया (उज्जैन) : अध्यक्ष महोदय, मध्य प्रदेश में पशुओं पर क्रूरता का गंभीर मामला हुआ है। जंगल के अधिकारियों को रिश्वत न देने के कारण आदिवासियों की सैकड़ों भेड़ें मार दी गई हैं।

अध्यक्ष महोदय : लिख कर दे दीजिए। मैं देखूंगा।

श्री मंगल राम प्रेमी (बिजनौर) : अध्यक्ष महोदय, हल्दौर में पुलिस की हिरासत में एक हरिजन की मृत्यु हुई है और पुलिस ने अखबारों में "हरिजन" शब्द नहीं छपने दिया है। जब मैंने एस० पी० को इस बारे में पूछ-ताछ करने के लिए बुलाया, तो उसने मुझे धमकी दी।

अध्यक्ष महोदय : आप लिख कर दीजिए। मैं देखूंगा।

श्री राजनाथ सोनकर शास्त्री : आपने बनारस के मामले में स्टेट सबजेक्ट कैसे कहा है ?

अध्यक्ष महोदय : आप रूल 377 में लिख कर मेरे पास भेज दीजिए।

(Interruptions)

MR. SPEAKER : I had not allowed.

AN HON. MEMBER : What about the calling attention.....(Interruptione).

(Intevructions)

MR. SPEAKER : Now, Papers to be Laid on the Table.

Shri S. B. Chavan

12.23 hrs.

PAPERS LAID ON THE TABLE

'Annual Plan 1983-84'

THE MINISTER OF PLANNING
(SHRI S. B. CHAVAN) : I beg to lay

on the Table a copy of the 'Annual Plan, 1983-84' (Hindi and English versions). [Placed in Library. See No. LT-6921/83].

Notifications under Industries (Development and Regulation) Act, 1951.

THE MINISTER OF INDUSTRY
(SHRI NARAYAN DATT TIWARI) : I beg to lay on the Table :—

(1) A copy of each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951 :—

(i) S.O. 460(E) published in Gazette of India dated the 20th June, 1983 regarding extension of period of take over the management of Messrs National Rubber Manufacturers Limited, Kalyani, West Bengal, beyond five years.

(ii) S.O. 515(E) published in Gazette of India dated the 21st May, 1983 regarding extension of period of take over of management of Messrs Priyalaxmi Mills, Baroda, Gujarat, beyond five years.

(iii) S.O. 552(E) published in Gazette of India dated the 4th August, 1983 regarding extension of period of take over of Management of Messrs Engel India Machine and Tools Limited, Calcutta, beyond five years.

(2) A copy each of the following Notifications (Hindi and English version) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :—

(i) S.O. 458(E) published in Gazzete of India dated the 20th June, 983 regarding extension of period of take over of management of Mssrs National Rubber Manufacturers Limited, Calcutta, beyond five years.

- (ii) S.O. 514(E) published in Gazette of India dated the 21st July, 1983 regarding extension of period of take over of management of Messrs Gluzonate Limited, Calcutta, beyond five years.
- (iii) S.O. 525(E) published in Gazette of India dated the 27th July, 1983 regarding extension of period of take over of management of Messrs Swadeshi Cotton Mills Company Limited, Kanpur, beyond five years.
- (iv) S.O. 547(E) published in Gazette of India dated the 2nd August, 1983 regarding extension of period of take over of management of Messrs Sri Rama Sugars and Industries Limited, Bobli, Andhra Pradesh, beyond five years.
- (v) S.O. 553(E) published in Gazette of India dated the 4th August, 1983 regarding extension of period of take over of management of Messrs Malabar Spinning and Weaving Mills Limited, Calicut, Kerala, beyond five years.
- (vi) S.O. 554(E) published in Gazette of India dated the 4th August, 1983 regarding extension of period of take over of management of Messrs Kottayam Textile Limited, Kottayam, Kerala, beyond five years.
- (vii) S.O. 555(E) published in Gazette of India dated the 4th August, 1983 regarding extension of period of take over of management of Messrs Prabhuram Mills Limited, Chenganpur, Kerala, beyond five years.
- (viii) S.O. 566(E) published in Gazette of India dated the 9th August, 1983 regarding extension of period of take over of management of Messrs Indore Textiles Limited,

Ujjain, Madhya Pradesh, beyond Five years.

[Placed in Library. See No. LT-6921/83].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1981-82, under subsection (3) of section 24 of the Khadi and Village Industries Commission Act, 1956.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Khadi and Village Industries Commission, Bombay for the year 1981-82.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-6922/83].

I beg to lay on the Table.

Notification under Essential Commodities Act, 1955, Review on and Annual Report of Weighbird (India) Ltd. Calcutta for 1981-82 and Statement for delay. Review on and Annual Accounts of Coir Board Calcutta for 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA) :

I beg to lay on the Table—

(1) A copy of Notification No. S.O. 472(E) (Hindi and English versions) published in Gazette of India dated the 23rd June, 1983 containing Corrigendum to